

and directs the hearing of appeals on Special Leave Paper Book and in urgent matters it fixes a date for an early hearing of the appeals.

(c) Seven Benches sit to dispense of miscellaneous matters on Mondays and on other days all the courts take up miscellaneous matters as well as regular matters. The number of Benches hearing regular matters has also been increased.

T.V. Relay Centres to be opened in West Bengal

*231. SHRI AMAR ROY PRADHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of relay centres of Television going to be opened in West Bengal; and

(b) is there any proposal to open a Television Relay Centre/Station at Silliguri to provide facilities to the people of five districts of North Bengal and Sikkim State?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) Two T.V. relay centres, one at Asansol and the other at Murshidabad, in West Bengal are included in the Five Year Plan currently under implementation.

(b) There is no proposal to set up a T.V. Relay Centre/Station at Silliguri.

Shifting of Headquarters of Fertilizer Corporation of India

*232. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering to shift the headquarters of

Fertilizer Corporation of India to Calcutta; and

(b) if so, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

मथुरा आद्यौगिक समूह की स्थापना

0233. श्री निहाल सिंह: क्या पेट्रोलियम और रसायन मंत्री मथुरा रिफाइनरी पर आधारित मथुरा उद्योग समूह की स्थापना के बारे में 24 अप्रैल, 1979 के अतारांकित प्रश्न संख्या 8330 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय सरकार ने उपरोक्त प्रश्न के भाग (ख) में उल्लिखित मथुरा रिफाइनरी पर आधारित मथुरा उद्योग समूह की स्थापना के सम्बन्ध में निर्णय ले लिया है; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री बीरेन्द्र पाटिल): (क) और (ख) इस संबंध में अभी तक कोई भी अन्तिम निर्णय नहीं लिया गया है।

Losses in Indian Petro-Chemicals Limited

*234. SHRI GHULAM RASOOL KOCHACK:

SHRI P. M. SAYEED:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Petro-Chemicals Limited has run into serious difficulties and is incurring huge losses because of indiscriminate import of items produced by this plant;

(b) if so, whether the Chairman and Managing Director had warned

that the current level of imports of acrylic fibre would have an adverse impact on I.P.C.L.'s production plan;

(c) if so, whether he had strongly recommended for fresh look at import policy and excise duty relief to improve the financial position of IPCL; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) IPCL has not incurred huge losses. Accounts for the year 1979-80 are under Audit. The provisional figures show a net profit of Rs. 3.91 crores for the year after providing for a depreciation of Rs. 26 crores.

(b) The Chairman and Managing Director of IPCL brought to the notice of the Government in September, 1979, the adverse impact of the then prevalent level of imports of Acrylic Fibre on IPCL's production plans.

(c) and (d). The Government have reduced the excise duty on acrylic fibre and have also canalised its imports in order to protect IPCL from large scale imports of the fibre on OGL. Government have also permitted IPCL to import bicomponent fibre, to improve the saleability of their acrylic fibre. The recent reduction in duty on Low Density Polyethylene and Polypropylene would also help IPCL's sale of these products.

Aromatic Complex at Cochin

*235. SHRI K. A. RAJAN:

SHRI P. J. KURIEN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have taken any decision on the proposed Aromatic Complex at Cochin; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). No decision has yet been taken on the proposal for setting up an Aromatic Complex at Cochin.

Discovery of New Oil Structures

*236. SHRI S. M. KRISHNA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any new oil structures have been discovered;

(b) if so, their production potential;

(c) what further efforts are being made to explore oil resources in the country; and

(d) if so, where and with what results?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir. Since 1-1-1979 seventeen oil/gas bearing structures have been discovered.

(b) Assessment of production potential of all new oil structures discovered is yet to be carried out.

(c) and (d). Intensive geological and seismic surveys and drilling is being carried out with the mobilisation of additional resources in Arunachal Pradesh, Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Rajasthan, Tamil Nadu, Tripura, U.P., West Bengal onshore and in the continental shelf of the Bay of Bengal and Arabian Sea offshore. As a result of the efforts made so far, oil/gas has been discovered onshore in 6 structures in Gujarat, 2 structures in Assam, 1 in Arunachal Pradesh, 1 in Andhra Pradesh and 7 structures offshore, since 1-1-1979.